

new units involving fixed capital investment of more than Rs. 50 lakhs would be considered on merit;

(iv) special surveys are already being undertaken regarding industrial possibilities in many of these areas; and

(v) besides the above, the giving of a transport subsidy to the extent of 50% of the cost in respect of both raw materials and finished goods in respect of new industries in the States of Jammu & Kashmir, Assam including Meghalaya, Nagaland and the Union Territories of Manipur, Tripura and NEFA, is under active consideration on the recommendation of the Planning Commission.

**विजली की कमी के कारण
औद्योगिक उत्पादन में गिरावट**

*314. श्री लाल आडवानी :

श्री सुन्दर सिंह भंडारी :

क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 23 अप्रैल, 1971 के 'हिन्दुस्तान टाइम्स' में प्रकाशित इस आशय के समाचार की ओर दिलाया गया है कि पिछले तीन महीनों के दौरान विजली की कमी के कारण अकेले फरीदाबाद में ही 800 कारखानों में लगभग 30 करोड़ रुपये के उत्पादन की हानि हुई है ; और

(ख) यदि हाँ, तो इस हानि की पूर्ति के लिये क्या कार्यवाही की जा रही है ?

**† [DECLINE IN INDUSTRIAL PRODUCTION
DUE TO POWER SHORTAGE**

*314. SHRI LAL K. ADVANI: SHRI
SUNDAR SINGH
BHANDARI:

Will the Minister of INDUSTRIAL
DEVELOPMENT/औद्योगिक विकास मंत्री
be pleased to state :

(a) whether Government's attention has
been drawn to a news item publish-

ed in the 'Hindustan Times' of the 23rd April, 1971 to the effect that during the last three months the industrial production has gone down to the tune of Rs. 30 crores in the 800 factories located at Faridabad alone due to the shortage of power; and

(b) if so, what steps are being taken to make up the loss?]

**औद्योगिक विकास मंत्रालय में राज्य मंत्री
(श्री घनशाम ओझा) :** (क) जी, हाँ ।
राज्य सरकार द्वारा की गई जाँच से पता चला है कि फरीदाबाद उद्योग समूह में जनवरी 1970 से विजली की कमी का, औद्योगिक उत्पादन पर प्रभाव पड़ा है । औद्योगिक एककों को हुए नुकसान का मूल्यांकन वे अभी तक नहीं कर सके हैं ।

(ख) हरियाणा राज्य विजली बोर्ड फरीदाबाद में एक 55 मै० वा० का तापीय विजली संयंत्र (थर्मल प्लान्ट) स्थापित कर रहा है जिसके 1974 तक चालू हो जाने की आशा है । इस संयंत्र के पूरा हो जाने पर ऐसी आशा की जाती है कि फरीदाबाद क्षेत्र में विजली से हुई हानि को पर्याप्त रूप से पूरा किया जा सकेगा । 14 ट्रांसफार्मर यूनिटों की स्थापना करके स्थानीय वितरण व्यवस्था में भी वृद्धि की जा रही है ।

† [THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRIAL
DEVELOPMENT/औद्योगिक विकास मंत्री-

लाल क. आडवानी (SHRI GHANSHYAM
OZA): (a) Yes, Sir, Enquiries made by the
State Government have revealed that the
industrial production in the Faridabad
Industrial complex has been affected due to
power cuts since January, 1971. They have,
however, not been able to assess the losses
sustained by the industrial units yet.

(b) The Haryana State Electricity Board is
setting up a 55 MW thermal plant at
Faridabad which is likely to be commissioned
by 1974. With the completion of this plant, it
is expected that the power requirements
of the

†] English translation.

Faridabad area will be adequately met. The local distribution system is also being augmented by installation of 4 transformer units in the system.] "

REVISION OF RULES FOR DETERMINING SENIORITY OF TEACHERS IN WESTERN RAILWAY

*315. SHRI NAWAL KISHORE : Will the Minister of RAILWAYS/ रेल मंत्री be pleased to state :

(a) whether it is a fact that the rules for determining the seniority of senior/ junior teachers in the Western Railway as circulated vide CPO-CCG's letter No. E/1030/11/1, dated the 21st April, 1966 have recently been revised; if so, the consideration under which the rules were so revised;

(b) if the answer to part (a) above be in the affirmative, whether the rules were revised with the approval of the Competent authority ; if so, the Particulars of the competent authority and the date on which these orders for revision have been passed;

(c) whether the revised rules are being given effect to retrospectively; and

(d) whether as a result of the revision, the privileges granted by the railway administration on the basis of the rules which were in operation for determining the seniority prior to the revision will be withdrawn?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/ रेल मंत्रालय में उपमंत्री (SHRI MOHD.

SHAFI QURESHI) : (a) and (b) Under that letter the Railway Administration had circulated only a tentative seniority list giving the staff an opportunity to represent against the seniority assigned to them. As a result of examination of representations, the seniority list had to be revised. The revised seniority list of junior Teachers was notified on 5-4-1971. Certain changes are also called for in the seniority of senior Teachers. This work is in hand.

(c) and (d) Do not arise.

MID-TERM ELECTIONS TO LOK SABHA

*316. SHRI B. K. KAUL: Will the MINISTER OF LAW AND JUSTICE/ विधि और न्याय मंत्री be pleased to state :

(a) whether Government have received any complaint to the effect that the ballot boxes used in the mid-term elections to the Lok Sabha were neither displayed open before the Polling Agents nor those were sealed with the Polling Agents' signatures before the start of poll and after the completion of voting;

(b) whether it is also a fact that the Presiding Officers were given loose ballot papers two days ahead of the polling day to put their signatures on these ballot papers; and

(c) whether it is also a fact that there were *no* counterfoils alongwith ballot papers for the signatures of Electors to whom ballot papers were issued nor any signatures of the electors taken on electoral lists?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE /

विधि और न्याय मंत्रालय में राज्य मंत्री (SHRI NITIRAJ SINGH CHAUDHARY) : (a) No such specific complaint has been received.

(b) The Presiding Officers are given the ballot papers required for the poll in their polling stations only at the time of their departure from the distribution centre to the polling stations on the day before the poll. In the case of polling stations situated in far away places which are not easily accessible, the distribution of the ballot papers to the Presiding Officers may be made two or three days before the poll, depending upon the number of days required for reaching the polling stations. However, such cases are few in number. The Election Commission has issued specific instructions that the ballot papers to be used for the poll should be signed by the Presiding Officers only on the day of the poll and immediately before the actual commencement of the poll.

(c) Yes, Sir.

COLLABORATION AGREEMENTS

*317. SHRI BHUPESH GUPTA: Will the Minister of INDUSTRIAL DEVELOPMENT /

औद्योगिक विकास मंत्री be pleased to state: